

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 123 of 2014 and IA No. 220 of 2014

&

Appeal No. 141 of 2014 and IA No. 240 of 2014

Dated : 13th October, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

Appeal No. 123 of 2014 and IA No. 220 of 2014

In the matter of :

Reliance Infrastructure Ltd. ... Appellant(s)

Versus

Wardha Power Company Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. J.J.Bhatt, Sr. Adv., Ms. Anjali Chandurkar, Mr. Hasan Murtaza and Mr. Aditya Panda

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Anand K. Ganesan

Appeal No. 141 of 2014 & IA No. 240 of 2014

Sai Wardha Power Ltd. .. Appellant(s)

Versus

Reliance Infrastructure Ltd. & Anr. ..Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. J.J.Bhatt, Sr. Adv., Ms. Anjali Chandurkar, Mr. Hasan Murtaza and Mr. Aditya Panda
Mr. Buddy A. Ranganadhan

ORDER

Heard the Sr. counsel for the appellant in A. No. 123 of 2014.

Post the matter for further hearing on **12th November, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

Sh/Jps